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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9941/2023 & CM APPL. 38290/2023

INDER KUMAR GUPTA

..... Petitioner

Through: Ms.Megha Mehta, Advocate

versus

BSES YAMUNA POWER LTD & ANR.

..... Respondents

Through: Mr.Sandeep Prabhakar, Advocate for

R-1

Mr.Sushil K. Singh, Ms.Pepakayala Geetanjali, Ms.Malvi Balyan and Ms.Aarushi Behl, Advocates for R-2

**CORAM:** 

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 10.08.2023

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At request of learned counsel appearing on behalf of petitioner, list on 24<sup>th</sup> August, 2023.

CHANDRA DHARI SINGH, J

**AUGUST 10, 2023** 

Dy/av

Click here to check corrigendum, if any